

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 5/AM14
SCHEDULED TO BE HELD ON 01.05.2013
(HELD ON 29.04.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **5/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with ‘**Chapter 39 and 40 of ITC (HS) Code**’ **scheduled to be held on 01.05.2013 (held on 29.04.2013)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-16	GARWARE POLYESTER LTD.	HQ F. No. 01/87/050/00450/AM12/DES-VII	Status:
NC No.: 5/AM14 Dated:	Adv. Lic. No.	RLA F. No.	Deferred

29.04.2013	0310681659 dated 13.02.2012	03/94/040/00949/AM12	
------------	-----------------------------	----------------------	--

Request: **Fixation of adhoc norms for the export product “Extruction Coated Thermal BOPP Film”**

Decision: A D/L No. 46011/49/2012-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.04.2013 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-17	COSMO FILMS LTD.	HQ F. No. 01/87/050/00215/AM13/DES-VII	Status: Deferred
NC No.: 5/AM14 Dated: 29.04.2013	Adv. Lic. No. 0310706302 dated 24.08.2012	RLA F. No. 03/94/040/00368/AM13	

Request: **Enhancement in the quantity of Import Items allowed by Norms Committee in its Meeting No. 32/AM13 held on 08.11.2012.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 11.03.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-18	AMRIT POLYCHEM PVT. LTD.	HQ F. No. 01/87/050/00144/AM13/DES-VII	Status:
----------------------	---------------------------------	--	----------------

NC No.: 5/AM14 Dated: 29.04.2013	Adv. Lic. No. 0310700262 dated 29.06.2012	RLA F. No. 03/94/040/00190/AM13	Deferred
---	---	---	-----------------

Request: **Fixation of adhoc norms for the export product “POLYOL MR 1121”.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 11.03.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-19	RISHI PACKERS LTD.	HQ F. No. 01/87/162/00269/AM13/DES-VII	Status: Deferred
NC No.: 5/AM14 Dated: 29.04.2013	Adv. Lic. No. 0310547538 dated 25.11.2009	RLA F. No. 03/95/040/00930/AM09	

Request: **Fixation of adhoc norms for the export product “Shade Net (HDPE Knitted Nets)”.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-20	PACIFIC PIPE SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00080/AM13/DES-VII	Status: Deferred
NC No.: 5/AM14 Dated: 29.04.2013	Adv. Lic. No. 0810110879 dated 18.04.2012	RLA F. No. 08/24/040/00009/AM13	

Request: **Fixation of adhoc norms for the export product “GRP Pipes and Fittings, Supply of GRP (Glass Fiber Reinforced Polyester) Pipes & Fittings to 1200 MW Power Project at (Chhatisgarh)”.**

Decision: In response to D/L No. 46011/13/2011-PC.II dated 07.02.2013 issued by D/o C&PC to firm, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.04.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

ONLINE CASES

1	Case No.:1/49/87-ALC1/2012	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00420/AM13/	RLA File :07/24/040/00535/AM12/	Lic.No/Date:0710089067 19.06.2012	Defer Date:22.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.02.2013. Comments awaited from D/o C&PC.			

2	Case No.:4/40/87-ALC1/2012	Party Name:GRP LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00331/AM13/	RLA File :03/94/040/00627/AM13/	Lic.No/Date:0310714644 08.11.2012	Defer Date:08.05.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 26.04.2013. Comments awaited from DIPP.			

	Case No.:14/40/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
--	------------------------------------	-------------------------------------	---	-------------------------

3	HQ File :01/87/050/00341/AM13/	RLA File :03/95/040/00382/AM13/	Lic.No/Date:0310716021 30.11.2012	Defer Date:22.05.2013
	Decision: The request of firm for fixation of adhoc norms was examined in light of written comments of D/o C&PC OM No. 46011/1/2013-PC-II dated 18.03.2013. It was observed that since, this is a Policy issue, the case has been referred to Policy – 4 Section for seeking their comments. Comments awaited from Policy – 4 Section.			

4	Case No.:2/39/87-ALC1/2012	Party Name:PUSHKAR IMPEX PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00320/AM13/	RLA File :02/24/040/00139/AM13/	Lic.No/Date:0210184064 04.12.2012	Defer Date:15.05.2013
	Decision: A D/L No. 46011/132/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 29.01.2013 and 28.03.2013 giving 15 days time for submission of information. Reply awaited from firm.			

5	Case No.:1/39/87-ALC1/2012	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00319/AM13/	RLA File :34/24/040/00201/AM13/	Lic.No/Date:3410035632 11.12.2012	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.02.2013. Comments awaited from D/o C&PC.			

6	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:08.05.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.03.2013. Comments awaited from D/o C&PC.			

7	Case No.:3/41/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00348/AM13/	RLA File :03/95/040/00640/AM13/	Lic.No/Date:0310717378 17.12.2012	Defer Date:22.05.2013
	Decision: The request of firm for fixation of adhoc norms was examined in light of written comments of D/o C&PC OM No. 46011/1/2013-PC-II dated 18.03.2013. It was observed that since, this is a Policy issue, the case has been referred to Policy – 4 Section for seeking their comments. Comments awaited from Policy – 4 Section.			

8	Case No.:3/2/87-ALC1/2013	Party Name:ITW INDIA LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00493/AM13/	RLA File :09/24/040/00415/AM13/	Lic.No/Date:0910054694 04.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

9	Case No.:11/1/87-ALC1/2013	Party Name:MAX INDIA LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00486/AM13/	RLA File :22/24/040/00061/AM13/	Lic.No/Date:2210013518 08.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2013. Comments awaited from D/o C&PC.			

10	Case No.:12/50/87-ALC1/2012	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00436/AM13/	RLA File :07/24/040/00407/AM13/	Lic.No/Date:0710093050 11.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

11	Case No.:8/50/87-ALC1/2012	Party Name:INDOBOND INDUSTRIES	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00432/AM13/	RLA File :05/23/040/00414/AM13/	Lic.No/Date:0510343235 14.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

12	Case No.:6/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00430/AM13/	RLA File :03/95/040/00634/AM13/	Lic.No/Date:0310721017 16.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

13	Case No.:19/50/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00443/AM13/	RLA File :03/94/040/00870/AM13/	Lic.No/Date:0310721100 17.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

14	Case No.:4/50/87-ALC1/2012	Party Name:BANSI BADAN MANDAL,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:22.05.2013
	Decision: A D/L No. 46011/31/2013-PC.II dated 18.04.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:20/50/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS	Meet No/Date:5/87-ALC1/2013	Status: Deferred
--	------------------------------------	---------------------------------	-----------------------------	-------------------------

15		PVT. LTD.	29.04.2013	
	HQ File :01/87/050/00444/AM13/	RLA File :03/94/040/00879/AM13/	Lic.No/Date:0310722089 28.01.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

16	Case No.:24/50/87-ALC1/2012	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00448/AM13/	RLA File :03/94/040/00911/AM13/	Lic.No/Date:0310722095 28.01.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2013. Comments awaited from D/o C&PC.			

17	Case No.:4/2/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00494/AM13/	RLA File :09/24/040/00472/AM13/	Lic.No/Date:0910054858 28.01.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

18	Case No.:28/50/87-ALC1/2012	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00452/AM13/	RLA File :03/95/040/00798/AM13/	Lic.No/Date:0310722308 29.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

	Case No.:16/50/87-ALC1/2012	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
--	------------------------------------	---	---	-------------------------

19	HQ File :01/87/050/00440/AM13/	RLA File :07/24/040/00460/AM13/	Lic.No/Date:0710093497 01.02.2013	Defer Date:08.05.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.				

20	Case No.:5/50/87-ALC1/2012	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00429/AM13/	RLA File :34/24/040/00259/AM13/	Lic.No/Date:3410036026 06.02.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

21	Case No.:27/50/87-ALC1/2012	Party Name:RISHI TECHTEX LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00451/AM13/	RLA File :03/95/040/00737/AM13/	Lic.No/Date:0310723099 06.02.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

22	Case No.:25/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00449/AM13/	RLA File :03/95/040/00415/AM13/	Lic.No/Date:0310723310 07.02.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.			

23	Case No.:26/50/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00450/AM13/	RLA File :03/95/040/00456/AM13/	Lic.No/Date:0310723303 07.02.2013	Defer Date:08.05.2013

Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2013. Comments awaited from D/o C&PC.

24	Case No.:5/51/87-ALC1/2012	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00461/AM13/	RLA File :03/94/040/00639/AM13/	Lic.No/Date:0310723328 07.02.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

25	Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

26	Case No.:2/47/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00414/AM13/	RLA File :03/95/040/00253/AM13/	Lic.No/Date:0310723815 12.02.2013	Defer Date:22.05.2013
	Decision: RLA, Mumbai has been requested through e-mail on 04.03.2013 for furnishing application expeditiously. However, the application is still awaited from RLA, Mumbai. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Mumbai for furnishing application expeditiously.			

27	Case No.:2/51/87-ALC1/2012	Party Name:DAMAN POLYFABS	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00458/AM13/	RLA File :03/94/040/00880/AM13/	Lic.No/Date:0310724027	Defer Date:15.05.2013

		13.02.2013	
Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

28	Case No.: 12/1/87-ALC1/2013	Party Name:JYOTI VINYL LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00487/AM13/	RLA File :34/24/040/00262/AM13/	Lic.No/Date:3410036184 19.02.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.04.2013. Comments awaited from D/o C&PC.			

29	Case No.: 3/51/87-ALC1/2012	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00459/AM13/	RLA File :03/94/040/00251/AM13/	Lic.No/Date:0310724980 20.02.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

30	Case No.: 4/51/87-ALC1/2012	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00460/AM13/	RLA File :03/94/040/00258/AM13/	Lic.No/Date:0310724974 20.02.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

31	Case No.: 13/1/87-ALC1/2013	Party Name:BANSI BADAN MANDAL,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00488/AM13/	RLA File :02/24/040/00182/AM13/	Lic.No/Date:0210186772 22.02.2013	Defer Date:15.05.2013

Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2013. Comments awaited from D/o C&PC.

32	Case No.:15/1/87-ALC1/2013	Party Name:SINGHAL INDUSTRIES PVT. LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00490/AM13/	RLA File :08/24/040/00393/AM13/	Lic.No/Date:0810118843 26.02.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2013. Comments awaited from D/o C&PC.			

33	Case No.:3/52/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00464/AM13/	RLA File :03/95/040/00860/AM13/	Lic.No/Date:0310725898 27.02.2013	Defer Date:22.05.2013
	Decision: The request of firm for fixation of adhoc norms was examined in light of written comments of D/o C&PC OM No. 46011/1/2013-PC-II dated 18.03.2013. It was observed that since, this is a Policy issue, the case has been referred to Policy – 4 Section for seeking their comments. Comments awaited from Policy – 4 Section.			

34	Case No.:7/52/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00468/AM13/	RLA File :03/95/040/00894/AM13/	Lic.No/Date:0310725901 27.02.2013	Defer Date:22.05.2013
	Decision: The request of firm for fixation of adhoc norms was examined in light of written comments of D/o C&PC OM No. 46011/1/2013-PC-II dated 18.03.2013. It was observed that since, this is a Policy issue, the case has been referred to Policy – 4 Section for seeking their comments. Comments awaited from Policy – 4 Section.			

35	Case No.:14/1/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00489/AM13/	RLA File :08/24/040/00418/AM13/	Lic.No/Date:0810118898 27.02.2013	Defer Date:15.05.2013

Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2013. Comments awaited from D/o C&PC.

36	Case No.:5/2/87-ALC1/2013	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00001/AM14/	RLA File :03/95/040/00928/AM13/	Lic.No/Date:0310726118 28.02.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

37	Case No.:31/50/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00455/AM13/	RLA File :05/23/040/00485/AM13/	Lic.No/Date:0510347956 01.03.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

38	Case No.:7/2/87-ALC1/2013	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00003/AM14/	RLA File :05/24/040/00453/AM13/	Lic.No/Date:0510348870 12.03.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

39	Case No.:6/2/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00002/AM14/	RLA File :02/24/040/00183/AM13/	Lic.No/Date:0210187557 14.03.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

40	Case No.:1/1/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00476/AM13/	RLA File :08/24/040/00452/AM13/	Lic.No/Date:0810119578 20.03.2013	Defer Date:15.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 26.04.2013. Comments awaited from D/o C&PC.			

41	Case No.:2/1/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00477/AM13/	RLA File :03/95/040/01034/AM13/	Lic.No/Date:0310729035 21.03.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to DIPP on 26.04.2013. Comments awaited from DIPP.			

Meeting ended with thanks to Chair and all participants.
